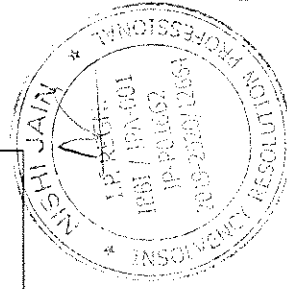
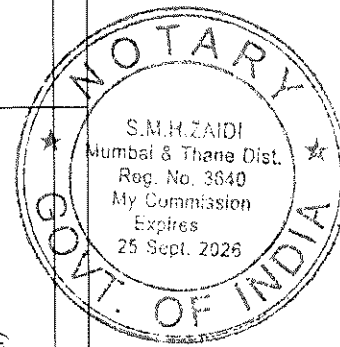


Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process Regulations, 2016

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of Liquidation: **July 29, 2022** ; List of Stakeholders as on: **October 12, 2022**

Sl. No.	Category of creditor	Summary of claims Received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1.	Unpaid Insolvency Resolution process costs	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
2.	Liquidation costs incurred till date	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
3	Secured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
4	Unsecured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
5	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
6	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
7	Operational creditors (Government Dues)	2	328280301	NIL	NIL	NIL	3706400	324573901		Under verification
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	2983876	1	2983876	NIL	NIL	NIL	NA	NA
9	Other stakeholders, if any, (other than financial creditors and operational creditors)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA
Total							3706400	324573901		

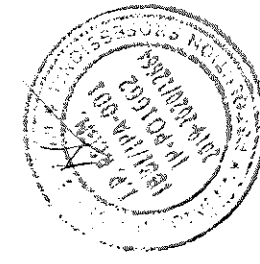
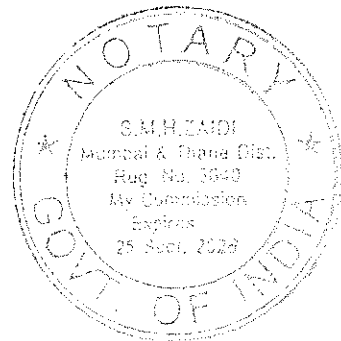


Annexure-1

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of Liquidation: **July 29, 2022** ; List of Stakeholders as on: **October 12, 2022**
 List of secured financial creditors

(Amount in INR)

Sl. No.	Name of Creditor	Details of claim Received		Details of claim Admitted					Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of claim admitted					
	NA			-----NA-----					NIL	NIL	NIL		NA

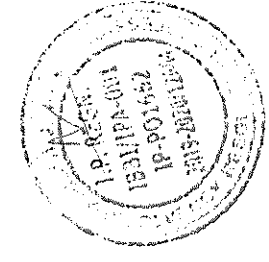
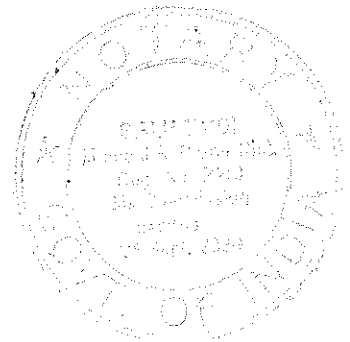


Annex ure-2

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of **Liquidation: July 29, 2022** ; List of Stakeholders as on: **October 12, 2022** List of unsecured financial creditors

(Amount in INR)

Sl. No.	Name of Creditor	Details of claim Received		Details of claim Admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim Under verification	Remarks, if any
		Date of receipt	Amount claimed	Nature Of Claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	NA			-----NA-----				NIL	NIL	NIL	NIL	



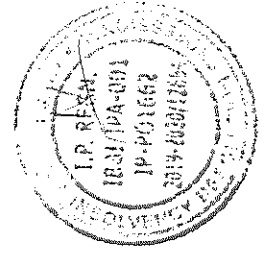
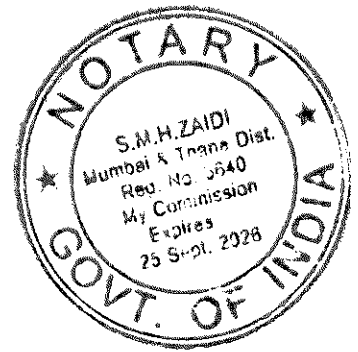
Annex ure-3

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of **Liquidation: July 29, 2022** ; List of Stakeholders as on: **October 12, 2022**

List of operational creditors (Workmen)

(Amount in INR)

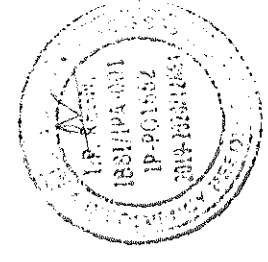
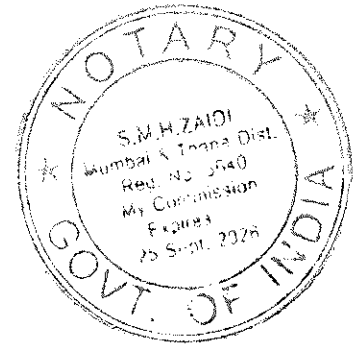
Sl. No.	Name of authorised representative, if any	Name of Workmen	Details of claim		Details of claim admitted				Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable				
1	NO	NIL	NA	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	



Annexure-A
 Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of Liquidation: **July 29, 2022** ; List of Stakeholders as on: **October 12, 2022**
 List of operational creditors (Employees)

(Amount in INR)

Sl. No.	Name of authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if Any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	NA	NIL	NA	NIL	NIL	NIL	NIL	NIL	NIL	NA	NA	NA	NA



Annexure-5

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of Liquidation: **July 29, 2022**; List of Stakeholders as on: **October 09, 2022**

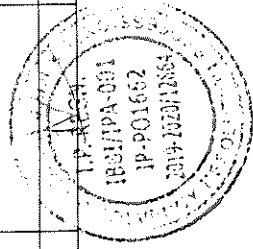
List of operational creditors (Government dues)

(Amount in INR)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted			Amount of Contingent Claim	Amount of any mutual dues, that may beset-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	The Commissioner of Commercial Taxes, Govt. of West Bengal	Commercial Taxes	7/09/2022	Principal – 11436171 Interest – 30081650 Total Claim- 41517821		Assessment proceedings U/s 46 of WBVA T Act, 03	NO	nil		Principal – 11436171 Interest – 30081650 Total Claim- 41517821	NA	Under verification detailed reply sent via email dated 04/10/2022
2	The Assistant Commissioner of Income Tax Circle – 4 (3) (1), Mumbai	Income Tax	29/09/2022	286762480		Demand Notice	No	Nil		283056080	3706400	Under verification detailed reply sent via email dated 06/10/2022
	Total			328280301						324573901	3706400	

NOTES (forming integral part of this document)

- All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently
- Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.

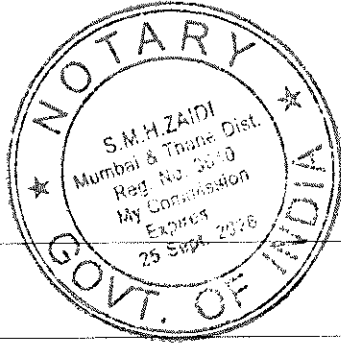


Annexure-6

Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of Liquidation: **July 29, 2022**; List of Stakeholders as on: **October 12, 2022**

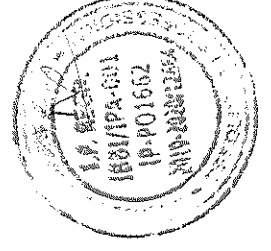
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claimed Admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Hirfa Interiors	01/09/2022	2983876	2983876	operational	NIL	NIL	NA	100	NA	NA	NA	NA	Operational Creditor
	TOTAL		2983876	2983876					100		NIL	NIL	NIL	



NOTES (forming integral part of this document)

- 3 All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently
- 4 Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.



Name of the corporate debtor: **SALASAR ENTERPRISES PRIVATE LIMITED**; Date of commencement of **Liquidation**: July 29, 2022 ; List of Stakeholders as on: October 12, 2022

List of other creditors (Other than financial creditors and operational creditors)

Sl. NO	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security interest	Amount covered by guarantee					
1	NO	NO	NIL	NIL	NO	NIL	NO	NIL	NO	NO	NO	

Entity	Claim amount	Accepted	Not accepted	Remarks
1 Hirfal	2983876	✓	-	
2 Salasar Enterprises	3451812		Different entity	
3 Kolkata VAT	41517821 (11436171 +30081650)		Reasons Provided	
4 Income Tax	286762480		Reasons Provided	

